

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 29th April, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 06/2016(CZ)	Sanjay Jain Vs. State of Rajasthan & Ors.		
2.	Original Application No. 52/2016(CZ) (M.A.No.216/16) (M.A.No.217/16) (M.A.No.218/16)	Narmada Bachao Andolan Vs. State Level Environment Impact Assesment Authority M.P. & 2 Ors.	Ms. Sadhana Pathak, Adv. Mr. Dharamendra Rathore, Adv.	
FOR HEARING				
3.	Original Application No. 127/2013(THC) (M.A.No.770/15) (M.A.No.771/15) (M.A.No.819/15) (M.A.No.840/15) (M.A.No.24/16) (M.A.No.43/16)	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.	
4.	Original Application No. 128/2013(THC) (M.A.No.391/14)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
5.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Yash Vidhyarthi, Adv. Mr. R.K.Gupta, Adv.	
6.	(M.A.No.343/16) (M.A.No.344/16) (M.A.No.352/16) in Original Application No.05/14(CZ) (M.A.No.205/16) (M.A.No.222/16) (M.A.No.225/16) (M.A.No.227/16) (M.A.No.339/16)	Dr. Subhash C.Pandey (<i>Industries at Mandideep</i>) Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.	

7.	Original Application No. 110/2015(CZ)	Bhojraj Madne Vs. State of M.P. & 4 Ors.	Mr. R.K. Sengar, Adv.	
8.	Original ApplicationNo. 142/2015(CZ) (M.A.No.815/15)	Radhe Shyam Parihar Vs. State of M.P. & 3 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv. Mr. Nishit Tripathi, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sheikh Vakil Khan, Adv. Mr. Shivendu Joshi, Adv.	

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